

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 148/ND/2013
RT CP NO. 213/Chd/Hry/2017**

Rajesh Kumar and Anr. ...Petitioners

Versus.

Manuraj Beverages Pvt. Ltd. & Ors. ...Respondents

Present: None.

The case has been received by transfer from the National Company Law Tribunal, New Delhi as the registered office of the respondent-company is situated in the State of Haryana which falls within the jurisdiction of this Tribunal.

The matter be adjourned to 29.08.2017. Notice to the parties by Speed Post for the date of hearing.

Sd/-

(Chief Justice M.M. Kumar)
President, NCLT,
Camp at Chandigarh.

Sd/-

(Justice R.P. Nagrath)
Member (Judicial)

✓ July 28, 2017
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